

## **Dr. Virender Baboria Vs Union Of India & Ors.**

**Court:** Meghalaya High Court

**Date of Decision:** March 13, 2020

**Acts Referred:** Constitution Of India, 1950 " Article 14, 226

**Hon'ble Judges:** Mohammad Rafiq, Cj

**Bench:** Single Bench

**Advocate:** R. Mazumdar, K. Paul

**Final Decision:** Allowed

### **Judgement**